

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

Wednesday, the 1st day of July 2026 / 10th Ashadha, 1948

CRL.M.APPL.NO.1/2026 IN CRL.MC NO. 5436 OF 2026

CRIME NO.274/2026 OF Ernakulam North Police Station, Ernakulam

PETITIONER:

YOOSUF SAFWAN AGED 30 YEARS S/O T.M AJMAL, RESIDING AT 36/1262 A
THATTAM VEEDU, VAIDYER LANE, KALoor, ERNAKULAM , PIN - 682017

RESPONDENT:

1. STATE OF KERALA REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM
, PIN - 682031
2. THE STATION HOUSE OFFICER ERNAKULAM TOWN NORTH POLICE STATION,
ERNAKULAM
, PIN - 682011
3. D PRINCE INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU,
COCHIN ZONAL UNIT, KOCHI.
, PIN - 682011

Application praying that in the circumstances stated in the affidavit filed therewith the High Court be pleased to For the reasons stated in the accompanying Criminal Miscellaneous Case, it is most humbly prayed that this Hon'ble Court may be pleased to stay all further investigation, coercive steps and further proceedings pursuant to Annexure-A1 First Information Report in Crime No.274 of 2026 of Ernakulam Town North Police Station, pending final disposal of the above Criminal Miscellaneous Case, and pass such other order or orders as this Hon'ble Court may deem fit and proper in the interests of justice.

This Application coming on for orders upon perusing the application and the affidavit filed in support thereof, and upon hearing the arguments of P.T.SHEEJISH, Advocates for the petitioners, the court passed the following:

ORDER

The Investigating Officer in Crime No. 274/2026 of the Ernakulam North Police Station is directed not to take any coercive proceedings as against the petitioner till 03.07.2026.

Sd/- **C.S.DIAS** JUDGE



APPENDIX OF CRL.MC 5436/2026

- Annexure A1** THE TRUE COPY OF THE FIR IN CRIME NO 274 OF 2026 REGISTERED BY THE ERNAKULAM TOWN NORTH POLICE STATION DATED 25.05.2026
- Annexure A2** THE TRUE COPY OF THE VAKALATH IN CRIME OR 9 OF 2025 REGISTERED BY THE NCB COCHIN DATED 13/5/2026
- Annexure A3** THE TRUE COPY OF THE REMAND APPLICATION IN CRIME OR 9 OF 2025 REGISTERED BY THE NCB COCHIN

